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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. No 397/2011

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th October 2017, 10.30 A.M

Name of the Company		Rajendra Prasad Agarwalla & Ors. -Vs- Vikrant Refrigeration Pvt. Ltd. & Ors.	
Under Section		397/398 O & M	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	Swapana Chakravarty	} For petitioner	Rajesh upadhyay Adm. 12/10/17
2.	Rajesh upadhyay		
1.	ASIF HUSSAIN	For Resp. Company	12/10/17
2.	KATLOO		

ORDER

Ld. Counsel for the petitioners and the respondents informed that arguing Senior Counsel is not present on account of the Puja Holiday in High Court.

Keeping in view of the statements of the parties the case is adjourned for 04/12/2017.

(Jinan K.R.)
Member (J)

(Vijai Pratap Singh)
Member (J)